

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2978-2979 OF 2004

P.K. MAMUKKOYA

Appellant (s)

VERSUS

M. BALAN (DEAD) BY LRS.& ORS
(With office report)

Respondent(s)

Date: 13/12/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Appellant(s) Mr. Mathai M Paikeday, Sr. Adv.
Mr. Shishir Pinaki, Adv.
Mr. P.I. Jose, Adv.

For Respondent(s) Mr. Ramesh Babu M.R., Adv.

Mr. G. Prakash, Adv.

Mr. Sidharth Dave, Adv.
Mr. A. Raghunath, Adv

UPON hearing counsel the Court made the following
O R D E R

Pursuant to the Orders passed by this Court on
16.03.2011, Reports of District and Sessions Judge
(Kozhikode), Kerala and another Report by the Registrar
(Vigilance), High Court of Kerala have been received by
this Court in a sealed cover.

We have opened the said sealed cover and gone

through the Reports.

Learned counsel appearing for the parties prayed
that they would like to go through the said Reports.

Prayer appears to be reasonable and is allowed.

Learned counsel for the parties would be at
liberty to go through the said Reports.

List these matters in the third week of February,

2012.

(N.K. GOEL)
Court Master

(S.S.R. KRISHNA)
Court Master